

ACTION TAKEN REPORT

AS PER

HON'BLE NATIONAL GREEN TRIBUNAL
(ORDER DATED 19/12/2023)

IN THE MATTER OF

M. MUBEEN

VS

STATE OF HARYANA & ORS.

IN

ORIGINAL APPLICATION NO. 738/2023

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FILED BY:-

Regional Officer

Haryana State Pollution Control Board
Nuh Region

E-mail: hspcbronuh@gmail.com

PLACE: NUH

FILED ON: 19/06/2024

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 738/2023

In the matter of:

M.Mubeen

.....Applicant

Versus

State of Haryana & Ors

.....Respondent(s)

**ACTION TAKEN REPORT OF JOINT COMMITTEE, IN
COMPLIANCE OF HON'BLE NGT ORDER DATED 19.12.2023
AND 06.03.2024.**

Background

Mohd. Mubeen has filed the present application under Section 14 of the National Green Tribunal Act 2010 for directing special investigation by team headed by independent officials not below the rank of Joint Secretary into various illegalities being committed by respondent no. 7 and issue orders for closure and imposition of environmental compensation.

The applicant has submitted that respondent no. 7-M/s. AOV Agro Foods Pvt. Ltd. is running its unit in Village-Tapkan, Tehsil and District Nuh, Haryana in violation of environmental norms/consent conditions causing air and water pollution, involved in unauthorized/illegal production, processing, semi-processing, export and selling of meat product and causing respiratory problems, i.e TB and Cancer due to foul smell, not providing sewerage treatment plant & unit is disposing their domestic effluent in open area which causing air as well as water pollution, not managing the solid waste at site, odour issues due to rendering process, unit is disposing their blood and waste water unscientifically in open fields, unit is not following the wages rules, unit is using plastic for packaging activities, etc.

In view of the averments made in the application, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of Haryana State Pollution Control Board (HSPCB) and District Magistrate, Nuh, Haryana and direct the same to undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the

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concerned project proponent, verify the factual position and suggest appropriate remedial action. HSPCB will be the nodal agency for coordination and compliance.

1. That in compliance of the order passed by this Hon'ble Tribunal, a Joint Committee of HSPCB officials namely Vipin Kumar, RO (Nuh Region), Manish Yadav, AEE (Nuh Region) and Ashwani Kumar Nandal, SDM (Nuh), representative of District Magistrate Nuh inspected the site of the unit M/s AOV Agro Foods Pvt Ltd, Village-Tapkan, District- Nuh on 05.02.2024. Copy of Joint inspection report dated 05.02.2024 is enclosed herewith as **Annexure-A**.
2. During inspection, samples of effluent collected from Inlet of ETP, Point after clarification & before filtration, Outlet of ETP, effluent lying in irrigated field at Site 1 and Site 2. As per the results of Analysis report No. 2028 dated 12.02.2024, the parameters were found within the prescribed limits. Copy of Analysis Report is attached as **Annexure- B**.

Observations/deficiencies found by the Joint Committee during the inspection on 05.02.2024:

Sr. No.	Observations/deficiencies
(i)	Unit has not made proper arrangement for solid waste as same was found lying on ground at site
(ii)	Unit has not provided STP for domestic effluent generated from the industry premises and residential quarters for workers. Septic tanks are provided but no proper details regarding final disposal submitted.
(iii)	Unit has not provided adequate Air pollution control device on 1.5 TPH Boiler
(iv)	Unit has not provided flow meters on wet scrubber installed on 5 TPH Boiler
(v)	Water sprinkling was not observed at Bio-filter during inspection
(vi)	Mild smell was observed backside and Gate 6 of the unit.

2. Thereafter, Show cause notice for Closure and imposition of Environmental Compensation has been issued to the unit, by Regional Office Nuh vide letter No. HSPCB/NUH/2023/1576-77 dated 19.02.2024 for the deficiencies observed at site.

4. The unit has submitted its reply on 05.03.2024 in Regional Office Nuh, mentioning that:-
- (i) Unit has provided separate collection centre for solid waste, collection of biodegradable waste and non-biodegradable waste.
 - (ii) The purchase order of STP has been placed, STP fabrication work is completed and under installation at site and side by side stabilization is started.
 - (iii) Unit has provided common wet scrubber and common stack on both the boilers i.e 1.5 TPH and 5 TPH, provided with porthole, platform (sampling facility) at site but no photographs provided.
 - (iv) Flow meter has been provided on the wet scrubber.
 - (v) Water sprinkler has been installed on Bio-filter.
 - (vi) Unit has installed perfumed defogger at different places to suppress the odour but no photographs provided.
5. After verification of reply, it was found that, the reply submitted by the unit on deficiencies mentioned at (i), (ii), (iii) & (vi) were found non satisfactory. Accordingly, closure was recommended to the Competent Authority through HROCMMS Portal vide No. HSPCB/NUH/2024/RO/INS/63001445AUTWCR001 dated 22.03.2024 along with speaking orders passed vide No. HSPCB/NUH/2023/1807-08 dated 21.03.2024 Copy of Speaking Order dated 21.03.2024 passed by the Regional Office, Nuh Region is enclosed herewith as **Annexure- C**.
6. Thereafter, against non-satisfactory compliance mentioned in speaking Order dated 21.03.2024, unit has again submitted its reply on 28.03.2023, mentioning that:-
- (i) Unit has provided dedicated separate collection centre for solid waste at site and bio-decomposer has been provided.
 - (ii) STP on MBBR technology has been installed for capacity 45 KLD at site.
 - (iii) Unit has submitted the photographs of common stack and wet scrubber.

- (iv) Unit has installed 9 numbers of fogger system at site for control of odour issue.
7. After receipt of reply, the case was recommended for permission for re-inspection as per policy vide letter No. HSPCB/NUH/2023/1831 dated 29.03.2024. The Competent Authority has granted the permission for re-inspection for verification of compliance submitted by the unit.
8. The unit was re-inspected on 14.05.2024 by the committee consisting of Sh. Vishal (HCS), SDM Nuh, Vipin Kumar, Regional Officer Nuh and Manish Yadav, AEE, Nuh.
9. During inspection, the following observations were found at site:-
- (i) Unit has installed STP at site, found operational, samples of inlet and outlet of STP was collected.
 - (ii) Unit has provided common stack, common wet scrubber on both the boilers, i.e 1.5 TPH and 5 TPH with adequate sampling facility. The air emission sample was collected at site.
 - (iii) Unit has provided two numbers of mist sprayer inside the Rendering plant and other five foggers were installed at different locations, provided adequate sprinkling system on bio-filter to control odour issue. No odour was observed at site during visit anywhere inside or outside the premises.
 - (iv) The unit has provided dedicated separate collection centre for solid waste at site and bio-decomposer for biodegradable waste. No solid waste was found scattered anywhere within & adjacent to the premises of the unit.
 - (v) The samples from inlet and outlet of ETP, final discharge point at irrigation site (cannal technology) & fish pond was also collected.
 - (vi) Unit has provided trench cannal technology at 1.5 acres, fish pond in 2 acres, cultivated/farming area 2 acres and other gardening area approx 1 acre for utilization of treated water from ETP & STP.
 - (vii) Unit has provided Online monitoring devices at outlet of ETP and stack attached to boilers & data is being transmitted on the servers of CPCB and HSPCB.

10. As per Water Analysis Report No. 159 dated 21.05.2024 for STP, Water Analysis Report No. 160 dated 21.05.2024 for ETP, the unit is complying with prescribed discharge standards. The copy of ETP & STP analysis report is attached as **Annexure-D, E**, respectively.
11. As per Air Analysis Report No. 39 dated 17.05.2024, the parameters of air emission were found within the prescribed standards. The copy of Air emission report is attached as **Annexure- F**.

Conclusion:-

The said unit is involved in Slaughtering of goat, sheep & chicken, having valid Consent to Operate, authorization under HOWM Rules. Unit has provided adequate capacity ETP, STP at site for treatment of trade effluent & domestic effluent respectively. The unit has provided adequate APCD, i.e. cyclone dust collector followed by common wet scrubber & common stack. The waste is being collected and disposed off in scientific manner and also provided adequate arrangement for control of odour issue. No activity of unscientific disposal of blood/any effluent/ any other waste was observed at during inspection on 14.05.2024. Thus, unit has complied with all the deficiencies observed during previous inspection conducted on 05.02.2024.


AEE
HSPCB, Nuh


Regional Officer,
HSPCB, Nuh


Sub Divisional Magistrate
Nuh

Date: 19/06/2024

Place: Nuh

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HARYANA STATE POLLUTION CONTROL BOARD
SPOT INSPECTION REPORT OF THE INDUSTRIES

General Information of unit hypochloride

1 Name & Address of the unit : M/S AOV Agro foods Pvt Ltd
 village Tapkan, Nuh

2 Email id of the unit/ occupier : Sangeev @ aov group. ~~com~~ in

3 Telephone Nos. : 9810944434

4 Fax Nos. : 05/02/2024

5 Date & Time of inspection :

6 Category Unit : Red / Orange / Green

7 Type of Units : 17 Cat./Seriously Polluting/ other

8 Size of unit based upon investment cost of Plant & Machinery : Large / Medium / Small CA - 3700ha

9 Name of the representative of the unit with Designation present at the time of the inspection : Slaughter House
Sh. Anvish Alok

10 Name of the Directors/partners/Proprietor/ Manager/ Occupier etc. : Sh. Om Parkash Arora

11 Detail of products /by product manufactured : Processed Meat

12 Detail of Raw Material used (with quantity per annum) : Sheeps/Goats - 4000 Nos/day
Chicken - 32000 Nos/day

13 Manufacturing Process (in brief) : Processing of Meat of Sheeps/Goats
Chickens.

14 Detail of Machinery installed involving polluting process: 1. Boiler 3. Slaughter Process
2. D.G. Sets

15 Date of commissioning of unit : 21/10/2015

16 Status of Consent to Establish : CTE-obtained.

17 Status of Consent to Operate : CTO obtained - upto 30/09/2025
(13134934 dt 05/08/2021)

18 Status of Authorization under HWM Rules : Auth obtained upto 30/09/2025
(18432506 dt. 15/12/2021)

Air Pollution

1 Sources of air emission from process of unit including Fugitive emission with type of Boilers / Furnace, Capacity & stack height. : Boiler - 5.0 TPH, 1.5 TPH
~~D.G. Set 500kVA, 500kVA.~~
D.G. Set - 500kVA * 3.No.
Provided.

2 Status of online monitoring System (Stacks/ AAQ) if applicable :

* Arvali clearance - Dc. Nuh letter No- 10009 dated. 18/09/2014
 * NOC from Senior Town Planner, Fardabad - vide No- 738 dated 13/02/2013
 * NOC from forest Deptt - Enstt. No. 530-33 dated . 05/09/2013
 * APEDA / 18G Valid from 14/10/2022 to 30/11/2025. Sheep - 2000 Per day
 Sheep/Goat - 24.00 MTD

For AOV Agro foods Pvt. Ltd.
Authorised Signatory

Details about deviation in the details / stack of Air Emission / type of fuel if any already provided to Board
 Detail of Stacks/ Chimney /Vents
 Whether Height of all stacks /Chimneys as per norms
 Capacity of D.G Sets
 Stack height of D.G Sets above programme and Whether as per norms
 Status of Acoustic Enclosure on D.G Sets
 Noise results of DG Sets Monitored during inspection
 Type & Quantity of Fuel used (Separate for each source)
 Status of Air Pollution Control Devices (APCD)
 (a) Required or Not
 (b) Provided or Not
 (c) Detail of APCD provided with detail of all Components
 (d) Whether Structurally adequate or Not
 (e) Whether operating APCD Satisfactorily
 Whether provided separate flow meters in case of wet scrubber
 Whether maintained Log Book for consumption of / Chemicals / water for APCD.
 Detail of treatment of effluent in case of wet scrubber its mode of disposal.
 Whether provided Sampling arrangements on all stacks /chimneys including DG sets
 General Remarks

Water Consumption

Sources of water supply
 Detail of measuring devices provided if any such as flow Meters, V- notch etc
 Whether measuring devices has been sealed
 Whether maintained the log book for supply of water From all sources & consumption for various uses
 Detail of Water Consumption per day / month
 (a) Domestic Purpose

-NA
 1. Stack attached to Boiler
 Stack attached to DG Set.

Provided

500 KVA, 500 KVA, 500 KVA
 (Without RECD)
 Provided

Provided

1. HSD.
 2- Biogas (Bio)

STPM

Required

Provided

adequate

Working

No

Recirculation

Provided

1. STPM

Required

Provided

Not adequate

Not Working

No.

NA

Borewell: 3.No. 12HP.

Provided

Provided

Maintained.

KLD

For AOV Agro Foods Pvt. Ltd.

Authorized Signatory

(C) Industrial use (Easily Biodegradable)

660.0 KLD

(d) Industrial use (Not Easily Biodegradable)

NIL

(e) Other

6 General Remarks

D Water Pollution

1 Source & processes of Water Pollution Including raw water treatment if any

1. Domestic
2. Process

2 No. of outlets for discharge of effluent

Domestic 01

Trade 01

3 Quantity of Effluent in KLD

Domestic 8.0 KLD

Trade 660. KLD

4 Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP)

Sewage Treatment Plant (STP)

ETP only

STP

ETP

Required

(a) Required or Not

(b) Installed or Not

(c) Detail of STP / ETP Provided (if required) with Detail of all components and technology used

Collection. Solid Separator, Epulization. Tank
Primary clarifier, Aeration tank, Secondary clarifier
Aeration tank, Clarifier, Disinfection, ACF, DMF.
Adequate (

(d) Whether structurally adequate or Not

Working

(e) Whether operating STP/ETP Satisfactorily

Provided.

(f) Whether provided online chemical dosing system/ pH meter

5 Mode of Discharge of effluent

Domestic Septic tank

Trade - Recycle/Reuse
floor washing/ irrigation purpose

6 Name of Water recipient body if any

1.5 Acres.

7 Detail of land in case effluent is discharged for Percolation / irrigation purpose with justification for its 100% utilization

- N.A.

8 Status of ZLD as per CPCB directions if applicable

Provided

9 Whether provided flow meters on outlet & inlet on ETP/ STP

provided

10 Whether provided separate electricity meter on ETP/ STP

For AOV Agro Foods Pvt. Ltd.

Authorised Signatory

HRWA - Permission fresh water - 304.137 day (from 05/07/2022)

1. 12HP
2. 12HP
3. 12HP

- * No arrangement of Solid Waste was found at site
- * No STP installed at site.
- * legal sample of heated water, site No-1 & site No-2 of irrigation point was collected and sent to lab for analysis.
- * No sprinkling at Bio Reactor was found during inspection
- * ETP sludge is being used for making the Brumat at site.
- * Mild smell was observed on back side and Gate No-6
- * Rendering plant was found in operation.
- * Wet Scrubber on STPH. Boiler provided only

For AOV Agro Foods Pvt. Ltd.

Authorized Signatory



Vipin Kumar
RO HSPCD
NMS

Provided

Status of online monitoring System, if applicable :

Provided

General Remarks :

Hazardous Waste Management

1. Used oil
2 ETP sludge

Category of Hazardous Waste generated as per Rules :

Type & Qty of Hazardous Waste generated

(i) Incinerable

(ii) Recyclable Used oil - 1 KLA

(iii) Disposable for landfill

(iv) Total Used oil - 1.0 KLA

Stock-pile Quantity of Hazardous Waste

Mode of Disposal & treatment of Haz Waste

ETP, Reused, used oil sent to Auth Agency

Size of Hazardous waste storage site

Display board for Hazardous Waste at Factory Gate Provided or Not

No

Whether agreement made with the service provider For disposal of Hazardous waste (if yes, give detail with Validity

Provided

Details of Hazardous Waste transported to service Provider

-

Hazardous Chemicals Handling & Management and PLI Act, 1991

List & Qty of Hazardous chemical handled & used (if any) with threshold quantity

NA

Whether prepared on site emergency plan and taken Insurance Policy under PLI Act, 1991

Name of insurer agency with date & validity of policy

NA

Whether Hazardous chemicals handling & storage Facility is adequate

NA

Remarks

Signature of the representative of the unit
Name Designation & Address
Inspection

Signature of the Officer / Officers
of the Board who conducted the

For AOV Agro Foods Pvt. Ltd.

Authorised Signatory


Name & Designation

Vipin Kumar
Rohit PCO
NHS



PREVENT POLLUTION

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for NA
AEE-I/AEE-II
JEE/Clerk-I, II
Regional Officer, Nuh

FORM J
(See Rule 36)

Report No. :-2028

Dated - February 12, 2024

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 06th day of February, 2024 from Sh. Manish Yadav, AEE, a sample of liquid effluent of M/s AOV Agro Foods Pvt. Ltd., Village-Tapkan, Nuh, collected on 05.02.2024 from the Inlet & Outlet of ETP, Site No.-1, Site No.-2, After Clarifier & Before Filtration for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 06/02/2024 to 12/02/2024 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of ETP	Outlet of ETP	Site No. 1	Site No. 2	After Clarifier & Before Filtration	Prescribed Limits	Test Method
1.	pH Value at 25°C	7.98	7.32	7.26	7.14	6.93	6.5-8.5	APHA 4500 H ⁺ B (23 rd Edition 2017)
2.	Conductivity µS/cm at 25°C	8240	1160	7040	7280	6750	----	APHA 2510 B (23 rd Edition 2017)
3.	Total Suspended Solids mg/l	234	49	32	26	46	50	APHA 2540 - D (23 rd Edition 2017)
4.	B.O.D.(5 Days at 20 ^o C) mg/l	92	14	13	11	15	30	APHA 5210-B (23 rd Edition, 2017)
5.	Chemical Oxygen Demand mg/l	472	76	68	56	80	250	APHA 5220-B 2017 (23 rd Edition 2017)
6.	Oil & Grease mg/l	9.6	BDL* (DL**= 4)	BDL* (DL**= 4)	BDL* (DL**= 4)	BDL* (DL**= 4)	10	APHA 5520-B 2017 (23 rd Edition 2017)

The condition of the seals, fastening and container on receipt was as follow:
Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.
Signed this on **12th day of February, 2024**

Haryana State Pollution Control Board Laboratory,
Sector-16 A, Faridabad

Narender Hooda
Board Analyst

To
The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Nuh/ M/s AOV Agro Foods Pvt. Ltd., Village-Tapkan, Nuh

Endst. No. HSPCB/LAB/F/2024/ 9993

Dated: 12-2-24

This test report relate only to the particular sample submitted for testing



**PREVENT
POLLUTION**

FORM J

(See Rule 36)

Report No.: -2028

Dated - February 12, 2024

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 06th day of February, 2024 from Sh. Manish Yadav, AEE, a sample of liquid effluent of M/s AOV Agro Foods Pvt. Ltd., Village-Tapkan, Nuh, collected on 05.02.2024 from the Inlet & Outlet of ETP, Site No.-1, Site No.-2, After Clarifier & Before Filtration for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 06/02/2024 to 12/02/2024 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of ETP	Outlet of ETP	Site No. 1	Site No. 2	After Clarifier & Before Filtration	Prescribed Limits	Test Method
1	Colour	Dark Brown	Slightly Hazy	Slightly Hazy	Slightly Hazy	Slightly Hazy	----	----
2	Odour	Foul	Mild	Almost Odourless	Almost Odourless	Mild	----	---

The condition of the seals, fastening and container on receipt was as follow:

Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.

Signed this on **12th day of February, 2024**

Haryana State Pollution Control Board Laboratory,
Sector-16 A, Faridabad

Narender Hooda
Board Analyst

To
The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Nuh/ M/s AOV Agro Foods Pvt. Ltd., Village-Tapkan, Nuh

Endst. No. HSPCB/LAB/F/2024/ 9993

Dated: 12-2-24

This test report relate only to the particular sample submitted for testing



Regional Office, Nuh Region
Haryana State Pollution Control Board
Shed No. 1 , Industrial Estate, Roz ka Meo
Tehsil –Nuh District Nuh -122103
 Website - www.hspcb.gov.in E-Mail - hspcbnuh@gmail.com



HSPCB/NUH/2023/1807-1808

Date: 21/03/2024

Speaking Order

Sub: Speaking order in reference to Show Cause Notice issued to M/s AOV Agro Foods Pvt Ltd, Village-Tapkan, District- Nuh (Mewat) for the violation under section 33-A, 44 & 45A of water (Prevention & Control of Pollution) Act, 1974 & under section 31-A, 37, 38 & 41 of Air (Prevention & Control of Pollution) Act, 1981 and imposition of Environmental Compensation as per policy dated 29.04.2019 & 22.12.2021

Whereas, the unit M/s AOV Agro Foods Pvt Ltd, Village- Tapkan, District- Nuh (Mewat) is a Slaughter House, falling under Red category and inspected on 05.02.2024 by a Joint Committee consisting of Regional officer, Nuh region, Assistant environmental engineer, Nuh region and SDM, Nuh (representative of District Magistrate, Nuh) in compliance of orders of Hon'ble NGT in OA No. 738 of 2023 titled as M. Mubeen vs State of Haryana & Ors.

During inspection on 05.02.2023, some deficiencies/non compliances were observed by the team. Accordingly, show cause notice vide No. HSPCB/NUH/2023/1576-77 dated 19.02.2024 was issued against the unit. After that unit has submitted its reply dated 29.02.2024 received on 05.03.2024.

The detail of deficiencies/non compliances observed during inspection and reply submitted by the unit are given as under:-

Sr. No	Deficiencies/Non compliances observed	Reply submitted by the unit	Comments
1.	Not provided STP for domestic effluent generated from the industry premises and residential quarters for workers. Septic tanks are provided but no proper details regarding final disposal of domestic effluent submitted during inspection.	Purchase order for STP for domestic effluent has already been issued (copy of the same is enclosed as Annexure A) STP fabrication work is completed and under installation site and side stabilization is started based on Biotechnology. Photograph of STP is enclosed for ready reference as Annexure B. It is pertinent to note that presently the sewage generated in premises is being treated along with the effluent in bio reactor tank, as the characteristic of both type of effluents are compatible.	Not satisfactory as unit has submitted that unit will install STP for the treatment of domestic effluent in future. The copy of purchase order of STP has been submitted. However, no specific detail regarding the quantity of effluent and its disposal has been provided by the unit.
2.	Not provided adequate Air pollution control device on 1.5 TPH Boiler	For both the boilers i.e 1.5 TPH & 5 TPH, a common wet scrubber & common stack have already been provided. The stack (30 mts height) is having the port hole & platform for monitoring point of view (photograph enclosed as Annexure C.	Not satisfactory as no proof of connection with wet scrubber of 1.5 TPH boiler has been submitted as claimed by the unit. In photographs, the detail of connection with wet scrubber is not provided.
3	Not provided Flow meters on wet scrubber installed on 5 TPH Boiler	Flow metre on wet scrubber has been installed, photograph of same is enclosed herewith as Annexure D.	Satisfactory. Unit has submitted that flow meter has been installed on wet scrubber and clear from photographs.

4	No water sprinkling at Bio reactor was found during inspection	Water sprinklers have been installed, photograph of same is enclosed herewith as Annexure E.	Satisfactory. Unit has now installed the water sprinklers on bio filter and same is indicated in photographs
5	Mild smell was observed at backside and Gate 6 of the unit	We have separate staff for housekeeping activities. Also, we have installed the perfume fogger at different places to suppress the odour if any in premises and near rendering process also. Photograph of the same is enclosed herewith as Annexure F.	Not satisfactory. Unit has submitted that perfume fogger at different places to suppress has been provided but has not submitted exact details of numbers of fogger, with locations and effective area, proof of purchase. Further, unit has submitted the photographs of only 1 anti smog gun near boundary wall.
6	No proper arrangement for solid waste was found at site	We have provided the separate collection centre for solid waste collection, segregation & disposal. Also provided the bins at different places for collection of biodegradable & non-biodegradable waste. The non-biodegradable waste is disposed off as per guideline/advisory issued by HSPCB and biodegradable waste is being converted into bio-manure, photograph of designated area is enclosed herewith as Annexure G. The detailed chart is enclosed as Annexure H for waste disposal practices being adopted in premises. AOV is having an agreement with M/s Indian Petro & Chemicals for disposal of hazardous & bio medical waste, copy of agreement is enclosed herewith as Annexure I.	Not satisfactory as unit has not submitted copy/proof of agreement with vendors for disposal of non bio degradable waste. , unit has not also submitted the details of disposal of bio degradable waste whether in-situ or ex-situ, unit has provided only photographs of collection, compartments for different waste

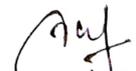
In view of above, considering the reply of received from the unit, point no 1, 2, 5 & 6 has been found non satisfactory. Therefore, further necessary action as per policy of the Board shall be initiated against the unit.

Endst. No. HSPCB/NUH/2023

A copy of above is forwarded to the following for information and further necessary action please.

1. The Chairman, Haryana State Pollution Control Board, Panchkula.
2. M/s AOV Agro Foods Pvt Ltd, Village- Tapkan, District- Nuh (Mewat)


Regional Office,
Nuh Region
Date:-


Regional Office,
Nuh Region





**PREVENT
POLLUTION**

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FORM J
(See Rule 36)

Report No.:-159

Dated - May 21, 2024

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 15th day of May, 2024 from Sh. Manish Yadav, AEE, a sample of liquid domestic effluent of M/s AOV Agro Foods Pvt. Ltd., Village-Tapkan, Nuh, collected on 14.05.2024 from the Inlet & Outlet of STP for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 15/05/2024 to 21/05/2024 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of STP	Outlet of STP	Prescribed Limits	Test Method
1.	pH Value at 25°C	8.12	7.26	----	APHA 4500 H ⁺ B (24 th Edition 2023)
2.	Conductivity µS/cm at 25°C	4570	3680	----	APHA 2510 B (24 th Edition 2023)
3.	Total Suspended Solids mg/l	185	15	20	APHA 2540 - D (24 th Edition 2023)
4.	B.O.D.(5 Days at 20 ^o C) mg/l	95	7	10	APHA 5210-C (24 th Edition 2023)
5.	Chemical Oxygen Demand mg/l	408	40	50	APHA 5220-B (24 th Edition 2023)
6.	Oil & Grease mg/l	14.6	BDL* (DL**=4)	10	APHA 5520-B (24 th Edition 2023)

BDL* = Below Detection Limit

DL** = Detection Limit

The condition of the seals, fastening and container on receipt was as follow:

Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.

Signed this on **21st day of May, 2024**

Haryana State Pollution Control Board Laboratory,
Sector-16 A, Faridabad

Board Analyst

To

The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Nuh/ M/s AOV Agro Foods Pvt. Ltd., Village-Tapkan, Nuh

Endst. No. HSPCB/LAB/F/2024/ 1072

Dated: 21-5-24

This test report relate only to the particular sample submitted for testing



**PREVENT
POLLUTION**

144

FORM J
(See Rule 36)

Report No.:-159

Dated - May 21, 2024

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 15th day of May, 2024 from Sh. Manish Yadav, AEE, a sample of liquid domestic effluent of M/s AOV Agro Foods Pvt. Ltd., Village-Tapkan, Nuh, collected on 14.05.2024 from the Inlet & Outlet of STP for analysis. The Sample was in a condition fit for analysis reported below:-
I further certify that I have analyzed the afore-mentioned sample on 15/05/2024 to 21/05/2024 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of STP	Outlet of STP	Prescribed Limits	Test Method
1.	Colour	Dark Greyish	Almost Colorless	----	----
2.	Odour	Foul	Almost Odourless	----	----
3.	Total Nitrogen mg/l	21.78	6.45	10	APHA 4500-N _{org} -B (24 th Edition 2023)
4.	Fecal Coliform MPN/100 ml	2600	70.0	<100	APHA 9221-E (24 th Edition 2023)

The condition of the seals, fastening and container on receipt was as follow:
Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.
Signed this on **21st day of May, 2024**

Haryana State Pollution Control Board Laboratory,
Sector-16 A, Faridabad


Board Analyst

To

The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Nuh/ M/s AOV Agro Foods Pvt. Ltd., Village-Tapkan, Nuh

Endst. No. HSPCB/LAB/F/2024/ 1072

Dated: 21-5-24

This test report relate only to the particular sample submitted for testing



**PREVENT
POLLUTION**

145



TC-11156

FORM J
(See Rule 36)

Report No.:-160

Dated - May 21, 2024

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 15th day of May, 2024 from Sh. Manish Yadav, AEE, a sample of liquid trade effluent of M/s AOV Agro Foods Pvt. Ltd., Village-Tapkan, Nuh, collected on 14.05.2024 from the Inlet & Outlet of ETP for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 15/05/2024 to 21/05/2024 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of ETP	Outlet of ETP	Irrigation Site (Site-1)	Fish Pond (Site-2)	Prescribed Limits	Test Method
1.	pH Value at 25°C	7.84	7.59	7.13	7.72	----	APHA 4500 H ⁺ B (24 th Edition 2023)
2.	Conductivity μ S/cm at 25°C	9330	4250	5490	6040	----	APHA 2510 B (24 th Edition 2023)
3.	Total Suspended Solids mg/l	310	32	38	42	50	APHA 2540 - D (24 th Edition 2023)
4.	B.O.D.(5 Days at 20 ^o C) mg/l	205	15	13	14	30	APHA 5210-C (24 th Edition 2023)
5.	Chemical Oxygen Demand mg/l	544	76	80	60	250	APHA 5220-B (24 th Edition 2023)
6.	Oil & Grease mg/l	11.6	BDL* (DL**=4)	BDL* (DL**=4)	BDL* (DL**=4)	10	APHA 5520-B (24 th Edition 2023)

BDL* = Below Detection Limit

DL** = Detection Limit

The condition of the seals, fastening and container on receipt was as follow:

Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.

Signed this on **21st day of May, 2024**

Haryana State Pollution Control Board Laboratory,
Sector-16 A, Faridabad

Narender Hooda
Board Analyst

To

The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Nuh/ M/s AOV Agro Foods Pvt. Ltd., Village-Tapkan, Nuh

Endst. No. HSPCB/LAB/F/2024/ 1075

Dated: 21-5-24

This test report relate only to the particular sample submitted for testing



**PREVENT
POLLUTION**

146

FORM J
(See Rule 36)

Report No.:-160

Dated - May 21, 2024

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 15th day of May, 2024 from Sh. Manish Yadav, AEE, a sample of liquid trade effluent of M/s AOV Agro Foods Pvt. Ltd., Village-Tapkan, Nuh, collected on 14.05.2024 from the Inlet & Outlet of ETP for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 15/05/2024 to 21/05/2024 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of ETP	Outlet of ETP	Irrigation Site (Site-1)	Fish Pond (Site-2)	Prescribed Limits	Test Method
1.	Colour	Brownish	Almost Colorless	Almost Colorless	Almost Colorless	----	----
2.	Odour	Foul	Almost Odourless	Almost Odourless	Almost Odourless	----	----

The condition of the seals, fastening and container on receipt was as follow:

Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.

Signed this on **21st day of May, 2024**

Haryana State Pollution Control Board Laboratory,
Sector-16 A, Faridabad


Board Analyst

To

The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Nuh/ M/s AOV Agro Foods Pvt. Ltd., Village-Tapkan, Nuh

Endst. No. HSPCB/LAB/F/2024/ 1075

Dated: 21-5-24

This test report relate only to the particular sample submitted for testing



FORM IV
(See Rule 14)

Report No.:- 39
Dated-May 17, 2024

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (2) of section 29 of Air (Prevention and control of Pollution) Act, 1981(14 of 1981) received on the 15th day of May, 2024 from Sh. Manish Yadav, AEE, a sample of air emission of M/s AOV Agro Foods Pvt. Ltd., Village-Tapkan, Nuh, collected on 14.05.2024 from Common Stack attached to Boiler Section (5 TPH & 1.5 TPH) for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 15/05/2024 to 17/05/2024 and declare the result of analysis to be as follow:-

1.	Name of the Plant/emission source monitored	Boiler Section (5 TPH & 1.5 TPH)	
2.	Stack Identification/Type of Chimney	Common Stack attached to Boiler Section (5 TPH & 1.5 TPH)	
3.	Location of sampling Point	At Port Hole	
4.	Stack height (mt)		
	(a) From source of emission	---	
	(b) From the roof level	---	
	© From the ground level	30 m	
5.	Diameter of Stack	26 inches	
6.	Sampling duration	30 min	
7.	Product Manufactured	Processed Meat (Slaughter House)	
8.	Normal Operating Schedule	12 Hrs/day	
9.	Type of Fuel	Biomass Briquette	
10.	Quantity of Emission m ³ /sec	2.2573	
		Results	Prescribed Limits
11.	Suspended Particulate Matter mg/ Nm ³	31.5	80
12.	Sulpher Dioxide mg/ Nm ³	2.3	----
13.	Oxides of Nitrogen mg/ Nm ³	1.6	----

The condition of the seals, fastening and container on receipt was as follow:
Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.
Signed this on **17th day of May, 2024**

Haryana State Pollution Control Board Laboratory,
Sector-16 A, Faridabad


Board Analyst

To
The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Nuh / M/s AOV Agro Foods Pvt. Ltd., Village-Tapkan, Nuh.

Endst. No. HSPCB/LAB/F/2024/ 1030

Dated: 17-5-24

This test report relate only to the particular sample submitted for testing